NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.21/73(4)/Chd/Hry/2017

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Mr.Chirag Mahendra Vora.

....Petitioner-Depositor.

Versus.

SRS Limited.

....Respondent.

Present: Mr.Jaspal Pannu, Advocate for petitioner-depositor.

Mr.Rakesh Kumar, Advocate with Mr.Vaibhav Sahni,

Advocate for respondent.

Anil Kumar Jindal, Executive Director-cum-Managing Director and Mr.Sunil Jindal, the whole time Director of

respondent company in person.

To be listed along with CP No.121/ND/2016, RT CP

No.180/Chd/Hry/2017 on 05.09.2017.

(Justice R.P.Nagrath) Member (Judicial)

August 22, 2017.